

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**KALKA HOME DEVELOPERS PRIVATE LIMITED**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN / LLP NO.	<b>KALKA HOME DEVELOPERS PRIVATE LIMITED</b> <b>(CIN: U70100DL2011PTC220842)</b>
2.	Address of the registered office	RZ-174B, GALI NO 16 TUGLAKABAD EXTN., NEW DELHI, Delhi, India, 110019 (as per MCA website)
3.	URL of website	<a href="http://www.kalkahomedevelopers.com">www.kalkahomedevelopers.com</a>
4.	Details of the place where majority of fixed assets are located	As per information available with the Interim Resolution Professional, the Corporate Debtors have majority of the assets located at Bhiwadi District, Rajasthan.
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Financial Statements only up to the year ended on 31 <sup>st</sup> March 2017 are available. As per the information available with the Interim Resolution Professional, there was NIL Sales in the last financial year i.e. 31 <sup>st</sup> March 2023.
7.	Number of employees/ workmen	There were no employees present at the registered and other offices of the Corporate Debtor. As per the information available with the Interim Resolution Professional, there are NIL employees in the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending email to RP at <a href="mailto:cirp.kalka@gmail.com">cirp.kalka@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be sought by sending email to RP at <a href="mailto:cirp.kalka@gmail.com">cirp.kalka@gmail.com</a>
10.	Last date for receipt of expression of interest	16/04/2024 (before 21:00 hours) by sending email to <a href="mailto:cirp.kalka@gmail.com">cirp.kalka@gmail.com</a> and / or by or hand delivery at F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059.
11.	Date of issue of provisional list of prospective resolution applicants	26/04/2024
12.	Last date for submission of objections to provisional list	01/05/2024

13.	Date of issue of final list of prospective resolution applicants	11/05/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	16/05/2024
15.	Last date of submission of resolution plans	15/06/2024
16	Process email id to submit EOI	<a href="mailto:cirp.kalka@gmail.com">cirp.kalka@gmail.com</a>

  
MUKESH GUPTA  
INSOLVENCY PROFESSIONAL  
IBBI/IPA-001/IP-P-01494/2018-19/12254

**MUKESH GUPTA**  
Resolution Professional  
M/S KALKA HOME DEVELOPERS PRIVATE LIMITED  
[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]  
F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059

**Date: 29.03.2024**  
**Place: New Delhi**